

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/69(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	SANJAY KUMAR BHUWALKA VS SULOJAY REALTY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Siddhant Kumar, Adv.] For the Financial Creditor
Mr. ArkapravaSen, Adv.]
Mr. Sayantan Kar, Adv.]

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. We are not able to hear Ld. Counsel appearing for the Financial Creditor virtually because of technical glitches at this end.
3. Post this matter on **03/05/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)